

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.109/9/HDB/2017
NAME OF THE COMPANY	Inter Labs (India) Private Limited
NAME OF THE PETITIONER(S)	Dr. Reddy's Laboratories Ltd
NAME OF THE RESPONDENT(S)	Inter Labs (India) Private Limited
UNDER SECTION	SEC 9 OF IBC

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	N.V. SHRAVANKUMAR	ADVOATE	Ckrasiociales C Yediff mail · Com	N.VEZ
	M. V. Jaya Bhaskara Rao	IRP	secretaries@gmail	1. con

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARENDAR NAIL	Advocate	d. narendar. naika gmai 1. com 984938736	Q
MYTRI INDUEURU	Advocate	mytri-reddy@gmail.c	Marki
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ORDER

Enclosed Order Sheet

Heard, Mr.Vijaya Bhaskara Rao, IRP, Mr.N.V.Shravan Kumar, Learned Counsel for the Petitioner. Mr.Narendar Naik and Mytri Indukuru, Learned Counsels for the Respondents.

Company Petition is closed by separate orders.

Member (T)

Member (J)

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